

**Central Administrative Tribunal  
Principal Bench**

**CP No.131/2018  
MA No.2096/2018  
in  
OA No.363/2018**

New Delhi, this the 11<sup>th</sup> day of May, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member**

Shri Amit Kumar Gupta,  
Aged about 43 years,  
Dept. DGQA (L) under MoD.

...Applicant  
(In person)

**Versus**

1. Brig. R.S. Mehta,  
Addl. Dir. Gen. Qlty. Assurance (L) (Officiating),  
Room No.35, 'G' Block,  
Ministry of Defence,  
Sena Bhawan, New Delhi.
2. Lt. Gen. Shamsher Singh,  
Director General Quality Assurance (L),  
Room No.308, 'D' Block,  
Ministry of Defence,  
Sena Bhawan, New Delhi.
3. Dr. Ajay Kumar, Secretary,  
Ministry of Defence,  
Government of India,  
South Block, New Delhi.

...Respondents

(By Advocate : Shri Ranjan Tyagi )

**ORDER (ORAL)****Mr. V. Ajay Kumar, Member (J) :-**

Heard the applicant who appears in person.

**MA No.2096/2018 in CP No.131/2018 in OA No.363/2018**

2. The MA No.2096/2018 has been filed in CP No.131/2018 seeking withdrawal of the CP. In the circumstances, the MA is allowed.

**CP No.131/2018 in OA No.363/2018**

3. In view of the aforesaid order passed in MA No.2096/2018, the CP is dismissed as withdrawn.

4. Order **Dasti**.

( Nita Chowdhury )  
Member (A)

( V. Ajay Kumar )  
Member (J)

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